

COMMERCIAL DOCUMENTS EVIDENCE (MAHARASHTRA EXTENSION) ACT, 1960

20 of 1960

[24th October, 1960]

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An Act to extend the Commercial Documents Evidence Act, 1939, throughout the State of Maharashtra. WHEREAS it isexpedient to extend the Commercial Documents Evidence Act, 1939, throughout the State of Maharashtra ; It is hereby enacted in the Eleventh Year of the Republic of India as follows

1. Short title :-

This Act may be called the Commercial Documents Evidence (Maharashtra Extension) Act, 1960.

<u>2.</u> Extension of Act XXX of 1939 throughout the State of Maharashtra :-

The Commercial Documents Evidence Act, 1939, (XXX of 1939) as in force immediately extension before the commencement of this Act in the Bombay and Vidarbha areas of the State of Maharashtra, is hereby extended to, and shall in virtue of such extension be in force in, the rest of the State of Maharashtra.

3. Amendment of section 1 of Act XXX of 1939 :-

In the Commercial Document Evidence Act, 1939, (XXX of 1939) in section 1, in sub-section (2), after the word "State" at the end, the words "other than the Hyderabad area of the State of Maharashtra"

shall be added.